# MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

## SPECIALISED EDUCATIONAL PROGRAMME ON – LAND ACQUISITION LAWS
*(Through online and other modes of telecommunications including Videoconferencing)*

**DATE:** 25\textsuperscript{th} July, 2020

### PROGRAMME

<table>
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<th>SESSION</th>
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| I       | 2.30 pm to 2.40 pm | Inaugural session & overview of the Programme  
By: **Officers of the Academy**                                                                 |
| II      | 2.45 pm to 4.00 pm | Journey of Land Acquisition – From Notification to Award  
*(Issues U/s 4, 9, 11, 18, 23 & 25 of Land Acquisition Act, 1894)*  
By: **Shri Dhirendra Singh,**  
Faculty Member (Sr.), MPSJA                                      |
|         | **TEA BREAK** (4.00 pm to 4:15 pm) |                                                                                                                                 |
| III     | 4.15 pm to 5.30 pm | (i) Issues U/s 28-A, 30, 51, 51-A, of Land Acquisition Act, 1894  
(ii) An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013  
By: **Director, MPSJA**                                           |

Note: The Time Table is subject to change as per exigencies.

**DIRECTOR**